

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4511

ANSWERED ON:22.04.2010

DERAILMENT OF RAJDHANI EXPRESS

Kumar Shri Kaushalendra;Panda Shri Prabodh;Ramasubbu Shri S.;Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of RAILWAYS be pleased to state:

(a) whether recently, the Maoists blew off a rail track on Grand cord rail line, due to which eight bogies of Delhi-Bhubaneswar Rajdhani Express got derailed;

(b) if so, the details thereof and the action plan that the Railways have chalked out to protect the railway tracks in view of the growing Maoist attacks;

(c) whether any latest technique is being adopted by the Railways that can minimize the manpower and oversee the entire train operations by a centralized computer control system; and

(d) if so, the details thereof and the expenditure likely to be incurred by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): Yes, Madam. On the night of 22-03-2010, during Bandh call, CPI(Maoists) blasted Railway track between Kastha and Paraiya Railway Stations in Mughalsarai Division over East Central Railway in which 9 coaches alongwith engine and generator car of 2443 Up Bhubneshwar- New Delhi Rajdhani Express got derailed. No casualty/injury to any passenger or Railway employee was reported in this incident. Government Railway Police / Gaya has registered a case vide crime no. 52/10 u/s 147,148,149,307,427 IPC and 150, 151 of Railways Act, 17 Criminal Law Act and 3/4 Explosive Substance Act.

'Policing' on Railways is the responsibility of the State Governments concerned, which they discharge through their Government Railway Police (GRP). Whenever any specific information is received regarding Naxalite/ Maoist movements such as Bundhs, threats etc., Local Police / Government Railway Police (GRP) and Civil Authorities are requested for security of the Railway track, Railway passengers and Railway infrastructure to avoid any untoward incident.

The following security arrangements are also made for the security of passengers by Railways:-

1) An integrated security system has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable stations of the Indian Railways.

2) Strength of RPF is being augmented. 5134 posts have been sanctioned. In addition to it, 3 RPSF Bns., One Commando training Centre and 12 Mahila companies have been approved in Budget 2010-11.

3) Multi Agency Centre (MAC) at Central level and Subsidiary Multi Agency Centre (SMAC) at State levels have been established.

4) Close co-ordination is maintained with GRP and Civil Police at District and State level to share intelligence. Moreover, close coordination is maintained with the Union Home Ministry on day to day basis

5) A high level co-ordination meeting with the State Home Secretaries, senior officials of Ministry of Home Affairs, Intelligence Bureau and Railways was held on 21-01-2010 to discuss various issues related to security in Railways.

(c): No, Madam.

(d): Does not arise.